

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 26<sup>th</sup> day of **February, 2019**.

**HON'BLE JUSTICE SHRI BHARAT BHUSHAN, MEMBER (J).  
HON'BLE MS. AJANTA DAYALAN, MEMBER (A).**

Original Application Number. 330/00227/2016.

Smt. Vimlesh Chandra.

.....Applicant.

**VE R S U S**

Union of India and others.

.....Respondents

Advocate for the applicant : Shri Ravi Sharma  
Advocate for the Respondents: Shri Chanchal Kumar Rai

**O R D E R**

**(Delivered by Hon'ble Justice Shri Bharat Bhushan, J.M)**

Learned counsel for the applicant made a statement at the Bar that he wants to withdraw this OA with liberty to the applicant to seek appropriate relief, if any.

2. Having regard to the statement of the learned counsel for the applicant, the OA is dismissed as withdrawn with liberty to the applicant to seek appropriate relief, if any.

**(MS. AJANTA DAYALAN) (JUSTICE BHARAT BHUSHAN)  
MEMBER- A. MEMBER- J.**

Anand...